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6. All Tripura Tiger Force (ATTF)
 7. National Liberation Front of Tripura (NLFT)
 8. Hynniewtre National Liberation Council (HNLC)
 9. Liberation Tigers of Tamil Eelam.
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GPS based women safety project

301. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has released a sum of ₹ 321 crores from Nirbhaya Fund for launching GPS based women safety project;
- (b) if so, the reasons for inordinate delay in implementing the project; and
- (c) the steps taken by the Government for implementation of the project in an expeditious manner?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) No, Sir.

(c) Cabinet Committee on Economic Affairs (CCEA) approved a ₹ 361.69 crores project on 04th February, 2014 that aims at 'Establishment of an Integrated Computer Aided Dispatch (CAD) platform for supporting Geographical Information System (GIS) Based Call Taking and Geographical Positioning System (GPS) based Police vehicle dispatch to respond to women and other distress call and ensure speedy assistance to them. Following steps have been taken by Government for implementation of the project in an expeditious manner.

- A meeting was held with Department of Electronics and Information Technology (DeitY), Centre for Development of Advanced Computing (C-DAC) and Internal Finance Division (IFD), Ministry of Home Affairs (MHA) under the Chairpersonship of Joint Secretary (Centre State) on 14th March, 2014. It was informed that C-DAC Thiruvananthapuram has developed and implemented an electronic Personal Safety System (ePSS), a project fully sponsored by DeitY, at Police Control Room, Jaipur for handling emergency messages from women and children, who are in distress situation.
- A demonstration was held under the Chairpersonship of Hon'ble Home Secretary on 23rd April, 2014 at North Block, New Delhi.
- C-DAC had visited the Delhi Police Control Room on 24th April, 2014 and did a first-hand study of the existing Dial 100 system and implementation of ePSS there, utilizing maximum available resources

- Another meeting was held with Delhi Police, National Crime Records Bureau (NCRB), DeitY and C-DAC, under the Chairpersonship of Joint Secretary (Centre State), post which a Joint group, comprising of their existing vendor managing the Control Room, C-DAC and Delhi Police Communications Team, visited the Site of Implementation in Jaipur, Rajasthan and studied of the entire system.
- C-DAC submitted a revised Budgetary proposal for deployment of ePSS at Police Control Room, Delhi.
- A review meeting was held under the Chairpersonship of Hon'ble Home Minister, Shri Rajnath Singh on 17th June, 2014 wherein it was decided to direct all stakeholders to expedite the Project implementation.

Use of Hindi in social media communications

302. SHRI D. RAJA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Ministry's May 27, 2014 instruction to Government departments to use Hindi compulsorily in their social media communications has spiralled into a political controversy; and

(b) if so, the details thereof and Government's reaction to the concerns expressed by the people in the non-Hindi speaking States of South India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) The Department of Official Language issues circulars from time to time for implementation of official language policy as per the Official Languages Act, 1963 and Official Languages Rules, 1976. In compliance to the same, D.O.No. 12015/13/2013-OL(Tech.) dated 17.09.2013 has been issued.

In continuation of the same, O.M. No. 12019/03/2014-OL(Deposited) dated 10.03.2014 has been issued to all Ministries/Departments/Subordinate Offices/Undertakings/Corporations/Banks and officials of Government of India to use Official Language Hindi or bilingual (Hindi and English) on official accounts of social media. It was also requested to issue necessary directions to all the attached/subordinate offices/undertakings etc. Located in 'A' Region *i.e.* Uttar Pradesh, Uttarakhand, Himachal Pradesh, Madhya Pradesh, Chhattisgarh, Bihar, Jharkhand, Rajasthan, Haryana, Delhi and UTs of Andaman & Nicobar Islands.

In compliance of the above Ministry of Home Affairs issued circular No. 11020/01/2013-Hindi dated 27th May, 2014.

This issue was a topic of discussion in the media. It was clarified by the Government the circular issued by the Ministry of Home Affairs was applicable only to Central